

Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) since when the various offices of his Ministry/subordinate offices are in rented buildings in Delhi;

(b) names of each office and the monthly rent of each building occupied by these offices;

(c) total rent paid in respect of each building since the day of hiring of each building till 29 February, 1984;

(d) whether it is a fact that Government are not interested to shift its offices from rented buildings to Government buildings; if so, the reasons therefore; and

(e) the reasons that Government have

not so far taken effective steps to shift its offices from rented buildings to lessen the burden on exchequer ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES : (DR. M.S. SANJEEVI RAO) : (a) to (c) A statement its attached.

(d) and (e) only to offices are at present located in rented premises. As a result of the efforts made, one of them, namely, the Directorate of Vanaspati, Vegetable Oil and fats has been allotted Government accommodation recently. Efforts to find Government accommodation for the other office are continuing.

STATEMENT

STATEMENT SHOWING THE DETAILS OF RENTED BUILDINGS

| S. No. | Name of Office | Date of taking on rent | Monthly rent | Total rent Paid since date of hiring upto 29th February, 1984. |
|--------|------------------------------------------------------------------------------------|------------------------|----------------------------------------------------------------------------------------------------------|----------------------------------------------------------------|
| 1. | Directorate of Vanaspati, Vegetable Oils and Fats. (Attached office). | 1st November, 1977 | (i) Rs. 29,321.55 Per month (upto 31-10-82) (ii) Rs. 32,253,70 P. M. (from 1.11.82 onwards). | Rs. 22,27,352.20 |
| 2. | Community Canning and Preservation Centre, CC Colony, Delhi. (Subordinate office). | 1st December, 1971 | Rs. 460/- | Rs. 67,620.00 |

Report of Central Team on Damage Caused By River Vanasdhara In Koraput Orissa

8423. SHRI GIRIDHAR GOMANGO : Will the Minister of AGRICULTURE be pleased to state :

(a) the report submitted by the Central Team after visit of damaged areas of the river Vansadhara in Koraput District of Orissa in the year 1980 and details thereof;

(b) the assessment of damages submitted by Government of Orissa to his Ministry;

(c) the assistance asked for by Government of Orissa and assistance approved by his Ministry and released;

(d) total money spent by Government of Orissa in Gunupur Sub-division of Koraput district,

(e) the funds placed at the disposal, department-wise and the works taken up by the departments;

(f) whether it is a fact that the required money has been sanctioned by Centre for flood damage works; and

(g) whether most of the flood damage works in that district are yet to be completed in full ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) to (c)

The extent of damage as reported in the Memorandum by the State Government is as under :—

- (i) No. of districts affected : 10
- (ii) Population affected : 26.39 lakhs
- (iii) Cropped area affected : 3.55 lakh ha.
- (iv) No. of houses damaged : 163526
- (v) No. of human lives lost : 73
- (vi) No. of cattle heads lost : 8280

Based on the Memorandum received from the Government of Orissa seeking Central Assistance of Rs. 112.30 crores and the report of the Central Team and recommendations made thereon by High level Committee on Relief, the Government of India sanctioned a ceiling of assistance of Rs. 42.89 crores for relief and rehabilitation of the affected persons and repair and restoration of public properties damaged by floods during 1980-81.

(d) and (e) Information is being collected from the State Government and will be laid on the Table of the House on receipt.

(f) The ceiling of Central assistance of Rs. 42.89 crores were sanctioned inter-alia for repairs to flood damaged works.

(g) Information is being collected from the State Government and will be laid on the Table of the House on receipt.

Extraction of Edible Oil from Rice Bran

8424. SHRI NAVIN RAVANI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that India has not so far developed the technology to extract edible oil from rice bran;

(b) if so, the steps so far taken in this regard;

(c) whether it is a fact that such technology is readily available in Japan; and

(d) if so, what steps are being taken to get the technology from Japan to extract oil from rice bran to solve the problem of edible oil in the country ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND

CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO) : (a) Technology for extraction of edible oil from Rice Bran is available in India provided quality rice bran with low FEA content is available. However, technology for upgrading non-edible oil to edible grade oil is yet to be developed.

(b) Action is being taken for installation of stabilisers to get quality bran suitable for production of edible grade rice bran oil. Further, units based on imported technology for physical as well as miscella refining are being allowed to be set up so as to enable upgradation of non-edible grade oil to edible grade oil.

(c) Yes, Sir.

(d) M/s. Foods, Fats and Fertilisers, an existing oil manufacturing unit, has been permitted by the Government to manufacture 'edible rice bran oil plant' in collaboration with Japan.

Loss To Crops Due to Inferior Quality Of Pesticides

8425. SHRI NAVIN RAVANI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that agricultural production suffered due to supply of inferior quality of pesticides if so, the names of crops suffered during the year 1983-84 and the estimated loss suffered by farmers;

(b) the details of the central assistance rendered to the concerned States to compensate the farmers during the year 1983-84;

(c) who is responsible for the supply of inferior quality of pesticides and the action taken against them; and

(d) what steps are being taken to ensure the quality of pesticides before it is supplied to farmers or agencies through which it is being supplied ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) The Government policies are already directed towards ensuring quality control of pesticides. Adequate measures have been taken in this direction. However, there have been a few stray reports about supply of pesticides of inferior quality in certain small areas of the country. There are, however, no confirmed reports about any loss to the crops due to supply of inferior quality of pesticides.